

Filing no. 8316/2020 (B.A.)

Narayan Yadav @ Kaushal @ Narayan Ji. Vs The State of Jharkhand

Name of advocate:- J.S. Singh

Defects:-

9 (i) Alleged sections at registered part of FIR differs from the same at impugned order. Hence, its correctness at para 1 may be verified.

(ii) Annex 1 is handwritten. True typed copy of the same may be given.